

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'H' BENCH
MUMBAI**

**BEFORE: SHRI SAKTIJIT DEY, JUDICIAL MEMBER
&**

SHRI M.BALAGANESH, ACCOUNTANT MEMBER

**ITA No.7408/Mum/2016
(Assessment Year :2012-13)**

M/s. Koch Chemicals Technology Group India P. Ltd., 10 th Floor, Corporate Park II Sion Trombay Road Chembur – 400 071	Vs.	The Assistant Commissioner of Income Tax, Circle 14(2)(1) R.No.432, Aayakar Bhavan New Marine Lines Mumbai - 400020
PAN/GIR No.AABCK3688G		
(Appellant)	..	(Respondent)

Assessee by	Ms. Amrin Pathan
Revenue by	Shri Amit Singh
Date of Hearing	05/10/2021
Date of Pronouncement	05/10/2021

आदेश / O R D E R

PER M. BALAGANESH (A.M):

This appeal in ITA No.7408/Mum/2016 for A.Y.2012-13 arises out of the order by the Id. Commissioner of Income Tax (Appeals)-22, Mumbai in appeal No.CIT(A)22/IT/613/2015-16 dated 27/10/2016 (Id. CIT(A) in short) against the order of assessment passed u/s.143(3) r.w.s. 92CA (4) of the Income Tax Act, 1961 (hereinafter referred to as Act) dated 04/03/2016 by the Id. Asst. Commissioner of Income Tax – 14(2)(1), Mumbai (hereinafter referred to as Id. AO).

2. This appeal was originally disposed of by this Tribunal in ITA No.7408/Mum/2016 dated 03/08/2018. Later a Miscellaneous Application was preferred by the assessee and the said miscellaneous application was disposed of by this Tribunal in M.A.No.585/Mum/2019 on 14/02/2020. At the time of present proceedings, the assessee's Counsel stated that the assessee had availed 'Vivad Se Vishwas Scheme' to settle its tax disputes arising in A.Y.2012-13. The Id. Counsel also stated that assessee has already received form No.3 in this regard from the competent authority. Accordingly, the Id. Counsel for the assessee pleaded for withdrawal of the assessee's appeal. In view of the above, the appeal of the assessee is hereby dismissed as withdrawn.

2. In the result, appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 05/10/2021.

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

Sd/-
(M.BALAGANESH)
ACCOUNTANT MEMBER

Mumbai; Dated 05/10/2021
KARUNA, *sr.ps*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)
ITAT, Mumbai